Single Bench

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) NO.400/KB/2017 CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M.

Nam	ne of the Company	Smt. Srikanta Sarda -Vs Tansway Marketing Pvt	t Ltdo) applementation be	rouiteo escoras Central Vibina out
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Rajanshi Dutta

2. Pantraj Agarnal

financial Greditor

On; 1-Broat. 07/08/12 09-08-2017 – CP (IB) No. 400/KB/2017 – Smt. Srikanta Sarda Vs. Tansway Marketing Pvt. Ltd.

## ORDER

The Ld. Lawyer on behalf of the Financial Creditor is present. He has issued notice along with the petition to the Corporate Debtor which is returned with the remark "Addressee cannot be located".

Heard the petitioner.

The registry is directed to issue notice to the Corporate Debtor fixing 01-09-2017.

MANORAMA KUMARI MEMBER(J)